

ACT No. IX OF 1857.



PASSED BY THE LEGISLATIVE COUNCIL OF INDIA. \*

*(Received the assent of the Governor General on the 20th May 1857.)*

AN ACT to repeal Act VI of 1856.

WHEREAS the Court of Directors of the East India Company have, in  
pursuance of the power vested in them by law, disallowed  
Act VI of 1856, and have signified to the Governor  
General of India in Council their disallowance thereof: It is enacted as  
follows:—

Act repealed. Act VI of 1856 is hereby repealed.

PRICE 6 PIES.

